

(b) Does not arise.

(c) and (d) Bharat Aluminium Company Ltd. (BALCO) has facilities to produce aluminium alloy rolled products, the basic raw material, for manufacture of aluminium alloy LPG cylinders. However, BALCO does not propose to manufacture aluminium LPG cylinders at present as the economic viability of such a venture is not established.

(e) Does not arise.

Cold wave in Northern and Eastern India

3702. SHRI H. N. NANJE GOWDA :

SHRI G. S. BASAVARAJU :
DR. CHANDRA SHEKHAR TRIPATHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that the cold wave tightened its icy grip on Northern and Eastern India and took a heavy toll of lives in a number of States;

(b) if so, the total number of lives lost in various States; and

(c) the action taken by Government in the matter ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU) : (a) to (c) During the year 1986-87 Government of Uttar Pradesh has reported death of 4 persons due to cold wave. Government of Jammu & Kashmir has reported death of 64 persons due to frost bite besides loss of 16 human lives due to snow fall. No report of casualties due to cold wave has been received from any other State. Concerned State Governments are taking necessary relief measures.

Introduction of computer system for emigration clearance

3703. DR. KRUPASINDHU BHOI : Will the Minister of LABOUR be pleased to state:

(a) whether Government have introduced emigration clearance through computer system with a view to speeding up operations;

(b) if so, the salient features thereof;

(c) how far it has helped in speeding up clearance time for emigration and the details of data maintained by the computers; and

(d) the future programme of computerisation in emigration offices at different places ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) and (b) Yes, Sir. Three B 25 Super-micro Computers have been installed in the Office of Protector of Emigrants, Delhi with a view to render on-line service to passport holders seeking emigration clearance or suspension of the Emigration Check Requirement Stamp on their passports. This has become operative from 10th December, 1986.

(c) Emigration clearance and suspension is now given in 15 minutes. The security deposit is also refunded to individual emigrants during this period.

(d) The office of Protector of Emigrants, Bombay is being computerised.

Anti-poverty programmes

3704. SHRI H. N. NANJE GOWDA :

SHRI G. S. BASAVARAJU :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether some of the Northern States received more assistance than others under the anti-poverty programmes;

(b) the assistance provided during 1985-86 and 1986-87, Statewise;

(c) the steps taken against those States which have not shown good results in regard to anti-poverty programmes;

(d) whether the allocations made to States have not been fully utilised and have been diverted to other projects; and

(e) if so, the action taken/proposed in this regard;

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b) The three major anti-poverty programmes are (i) Integrated Rural Development Programme (ii) National Rural Employment Programme (NREP) and (iii) Rural Landless Employment Guarantee Programme (RLEGP).

Under IRDP the outlays during 1985-86 and 1986-87 have been based on a criterion which provides 50% of allocation on the bases of an equal allocation per block as in the Sixth Plan

and the remaining 50% on the basis of incidence of poverty determined by the National Sample Survey. The Statewise releases made during 1985-86 and 1986-87 under this programme are given in Statement-I.

Resources under NREP and RLEGP are allocated on the basis of 50% weightage to the number of agricultural labourers, marginal farmers and 50% weightage to the incidence of rural poverty in each State/UT. Details of Statewise resources released during 1985-86 and 1986-87 under NREP and RLEGP are given in Statements II & III respectively. Additional funds under both these programmes can be provided to the States/UTs on the basis of better performance.

(c) By and large the performance under all the three anti-poverty programmes has been satisfactory in all the States/UTs.

(d) Central funds under IRDP are released direct to the District Rural Development Agencies. Hence State Government cannot divert these funds for other projects. Funds allocated under NREP/RLEGP are also not permitted to be diverted to other programmes.

(e) Does not arise.

Statement-I

Central funds released during 1985-86 and 1986-87 under IRDP.

Sl. No.	States/UTs	Central funds released during 1985-86	Central funds released during 1986-87 (upto 19.3.1987)
1.	Andhra Pradesh	1333.19	1869.78
2.	Assam	467.42	628.30
3.	Bihar.	2477.45	3382.51
4.	Gujarat	845.97	989.74

1	2	3	4
5.	Haryana	372.00	445.59
6.	Himachal Pradesh	215.44	218.88
7.	Jammu & Kashmir	286.29	348.19
8.	Karnataka	863.28	1086.90
9.	Kerala	669.94	1043.98
10.	Madhya Pradesh	1882.38	2536.89
11.	Maharashtra	1526.12	1732.77
12.	Maupur	77.60	77.41
13.	Meghalaya	48.72	81.54
14.	Nagaland	84.00	126.00
15.	Orissa	1098.11	1237.73
16.	Punjab	457.19	812.49
17.	Rajasthan	868.91	1185.63
18.	Sikkim	13.02	21.05
19.	Tamil Nadu	1512.08	2097.56
20.	Tripura	82.88	142.74
21.	Uttar Pradesh	3440.51	5014.83
22.	West Bengal	1500.29	1935.15
23.	A & N Islands	24.00	45.15
24.	Arunachal Pradesh	187.82	243.52
25.	Chandigarh	—	4.00
26.	D & N Haveli	8.00	23.79
27.	Delhi	39.44	100.58
28.	G. D. & Diu	96.00	155.52
29.	Lakshadweep	40.00	11.09
30.	Mizoram	160.00	284.68
31.	Pondicherry	32.00	76.75
ALL INDIA :		20710.04	27960.74

Statement

Statement showing Central assistance released during 1985-86 and 1986-87 under NREP.

Sl. No.	State/UT	1985-86		1986-87		Total (Col.3+ 4)	Value of additive foodgrains released (Rs. lakhs)	Central Assis- tance released (Rs. lakhs)	Value of addi- tive food- grains released (Rs. lakhs)	Total (Col.6 +7)
		(1)	(2)	(3)	(4)					
1.	Andhra Pradesh	1889.50	744.00	2633.50	2063.03	2019.38	4082.41			
2.	Assam	472.73	162.75	635.48	332.48	168.17	500.65			
3.	Bihar	2915.74	1073.25	3988.99	3871.34	3370.70	7242.04			
4.	Gujarat	940.00	243.00	1183.00	938.24	1641.30	2579.54			
5.	Haryana	186.98	63.75	250.73	213.40	139.80	353.20			

	1	2	3	4	5	6	7	8
6. Himachal Pr.			126.23	15.00	141.23	126.94	100.50	227.44
7. Jammu & Kashmir			137.73	153.75	291.48	480.16	549.18	1029.34
8. Karnataka			1516.57	354.00	1870.57	1132.97	1388.53	2521.50
9. Kerala			987.28	347.25	1334.53	995.72	631.14	1626.86
10. Madhya Pradesh			1872.56	751.50	2624.06	2244.71	3525.56	5770.27
11. Maharashtra			1826.00	—	1826.00	1662.25	171.75	1834.00
12. Manipur			46.11	—	46.11	41.56	19.98	61.54
13. Meghalaya			21.71	—	21.71	21.00	14.06	35.06
14. Nagaland			32.00	8.25	40.25	26.90	22.57	49.47
15. Orissa			753.79	340.50	1094.29	967.32	737.67	1704.99
16. Punjab			312.46	104.25	416.71	214.10	148.80	362.90
17. Rajasthan			1300.00	2970.00	4270.00	1428.00	3582.00	5010.00
18. Sikkim			18.00	6.00	24.00	18.00	18.95	36.95
19. Tamil Nadu			1934.95	672.00	2606.95	1721.40	1587.90	3309.30
20. Tripura			73.16	100.50	173.66	48.87	27.47	76.34

1	2	3	4	5	6	7	8
21.	Uttar Pradesh	3765.27	2036.25	5801.52	4423.22	4145.10	8568.32
22.	West Bengal	1545.30	582.00	2127.30	1492.67	1130.10	2622.77
23.	A&N Islands.	31.74	—	31.74	66.08	14.33	80.51
24.	Arunachal Pr.	50.69	—	50.69	21.60	14.43	36.03
25.	Chandigarh	9.93	—	9.93	9.93	3.30	13.23
26.	D&N Haveli	32.00	1.45	33.45	10.80	6.70	17.50
27.	Delhi	9.60	—	9.60	9.77	5.25	15.02
28.	G. D. & Diu	77.50	—	77.50	69.69	16.65	86.34
29.	Lakshadweep	29.89	—	29.89	9.55	6.66	16.21
30.	Mizoram	36.60	—	36.00	33.23	14.43	47.66
31.	Pondicherry	23.98	—	23.98	62.67	14.43	77.10
	ALL INDIA :	22975.40	10729.45	33704.85	24757.60	25236.89	49994.49

Statement-III

Rural Landless Employment Guarantee Programme—State/UT wise details of releases made during the years 1985/86 and 1986-87

under RLEGP.

Sl. No.	States/UTs.	1985-86		1986-87		Total	Total
		Cash	Value of foodgrains	Cash	Value of foodgrains		
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	4947.33	744.00	5691.33	4808.13	1600.63	6408.76
2.	Assam	1075.18	162.75	1237.93	958.51	168.17	1121.68
3.	Bihar	7071.67	1073.25	8144.92	6804.79	2118.93	8923.72
4.	Gujarat	1834.60	243.00	2077.60	1601.04	246.90	1947.84
5.	Haryana	496.40	63.75	560.15	487.64	139.80	627.44
6.	Himachal Pr.	298.23	7.50	305.73	293.60	100.50	394.18
7.	Jammu & Kashmir	362.63	86.25	448.88	359.73	136.90	496.63
8.	Karnataka	2330.78	354.00	2684.78	2391.82	1065.64	3457.46

1	2	3	4	5	6	7	8
9	Kerala	2279.08	347.25	2626.33	1854.72	1049.89	2904.61
10.	Madhya Pradesh	3766.98	751.50	4518.18	4025.54	1316.85	5342.39
11.	Maharashtra	3912.10	—	3912.10	3570.48	343.50	3913.98
12.	Manipur	49.67	—	49.67	56.60	9.99	66.59
13.	Meghalaya	72.21	—	72.21	41.95	14.06	56.01
14.	Nagaland	71.40	8.25	79.65	66.63	22.57	89.20
15.	Orissa	1956.19	340.50	2296.69	2119.04	607.41	2726.45
16.	Punjab	714.30	104.25	818.55	499.10	148.80	647.90
17.	Rajasthan	1215.80	720.00	1917.80	1948.61	582.00	2520.61
18.	Sikkim	43.93	6.00	49.93	39.87	10.81	50.68
19.	Tamil Nadu	4543.16	672.00	5215.16	3976.47	1339.13	5315.60
20.	Tripura	196.80	100.50	297.30	166.76	27.47	194.23
21.	Uttar Pradesh	8723.00	2036.25	10759.25	8848.87	4145.10	12993.97
22.	West Bengal	3474.18	582.00	4056.18	3393.84	935.66	4329.50
23.	A&N Islands	17.60	—	17.60	24.15	14.43	38.58

1	2	3	4	5	6	7	8
24.	Arunachal Pr.	1.80	—	1.80	24.15	14.43	38.58
25.	Chandigarh	8.03	—	8.03	1.50	3.30	4.80
26.	D&N Haveli	16.80	0.75	17.55	13.70	6.70	20.40
27.	Delhi	8.80	—	8.80	23.00	5.25	28.25
28.	G.D. & Diu	54.51	—	54.51	63.61	16.65	80.26
29.	Lakshadweep	8.43	—	8.43	7.00	4.07	11.07
30.	Mizoram	40.00	—	40.00	269.28	2.59	271.87
31.	Pondicherry	40.00	—	40.00	41.70	14.43	56.13
	ALL INDIA :	49631.59	8403.75	58035.34	43776.91	16212.56	64989.47